

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

NO: 130

DATED: 8/5/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488-D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

Rs. In lacs.

S.No	Name of the Court	001-Salary.	002-T.F.	007-O.E.	014-POL.	023-Maintt. & Repairs.	2071-P&ORB (NPS)
1	Pr. D&S Judge, Kathua	---	---	0.20	---	---	0.50
2	Pr. D&S Judge, Bhandarwah	---	---	---	---	---	0.50
3	Pr. D&S Judge, Poonch	---	---	---	---	---	0.50
4	Pr. D&S Judge, Leh.	---	1.50	---	---	---	0.50
5	Pr. D&S Judge, Srinagar.	---	---	---	---	0.18	---
6	Pr. D&S Judge, Udhampur.	---	---	---	0.30	---	0.40
7	Pr. D&S Judge, Bandipora.	---	---	---	---	---	0.50
8	Pr. D&S Judge, Pulwama.	20.00	0.70	---	0.20	---	0.60
9	Addl. D&S Judge, Kathua.	---	0.20	---	---	---	---
10	Ist. Addl. D&S Judge, Baramulla.	---	---	0.30	0.30	---	0.40
11	C.J.M. Kishtwar.	---	---	0.20	---	---	0.40
12	C.J.M. Handwara.	---	1.00	---	---	---	---
13	C.J.M. Leh.	---	---	---	---	---	1.00
14	Sub Judge, Nowshera.	---	---	---	---	---	0.30
15	City Judge, Srinagar.	---	---	0.20	---	---	0.40
16	Spl. Mob. Mag. Baramulla.	---	---	0.20	0.30	---	0.30
17	Spl. Mob. Mag. Poonch.	---	---	---	---	---	0.30
18	Spl. Mob. Mag. Udhampur.	---	0.10	---	---	---	0.30
19	Spl. Mob. Mag. (Tr), Jammu.	---	0.30	0.10	0.15	---	---
20	Munsiff, Qazigund.	5.00	0.10	---	0.15	---	0.60
21	Munsiff, R.S.Pura.	1.21	---	---	---	---	---
22	Munsiff, Hiranagar.	---	---	0.45 (For AC)	---	---	---
23	Munsiff, Kulgam	---	---	---	---	---	0.50
24	Munsiff, Bani.	---	---	---	---	---	0.50
25	Munsiff, Kalakote.	---	---	---	---	---	0.50
26	Munsiff, Magam.	---	---	---	---	---	0.50
27	Munsiff, Mahanpur.	---	0.10	---	---	---	0.50
28	Munsiff, Sumbal	2.00	0.20	0.20	0.15	---	0.20
29	Munsiff, Baramulla.	---	0.15	---	---	---	---
30	Munsiff, Kangar.	---	---	---	---	---	0.50
31	Munsiff, Bandipora.	---	---	---	---	---	0.50
32	Munsiff, Thanamandi.	---	---	---	---	---	0.50
33	Addl. Mob. Mag. Thanamandi	---	---	---	---	---	0.40
34	Addl. Mob. Mag. Beerwah.	---	---	0.20	0.20	---	1.00
35	Addl. Mob. Mag. Kishtwar.	---	---	---	---	---	0.40
36	Addl. Mob. Mag. Ganderbal.	---	---	---	---	---	0.50
37	Addl. Mob. Mag. Pantha chowk.	---	---	---	0.20	---	0.50
38	Addl. Dist. Mag. Jammu.	3.00	---	---	---	---	0.20
39	Dist. Mag. Udhampur	2.00	---	---	---	---	0.30
40	Dist. Mag. Kulgam.	2.00	0.10	---	---	---	0.30
41	Tehsildar, Kulgam	2.00	0.10	---	---	---	0.30
42	Tehsildar, Anamnag.	2.00	---	---	---	---	0.15

By Order.

M. Anand
Deputy Registrar (Accts) 8/5/19

No: 2322-91/AC

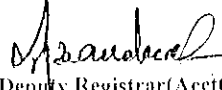
Dated: 8/5/2019

Copy to the:-

- 1-8. Pr. D&S Judge, Kathua/Bhandarwah/Poonch/Leh/Srinagar/Udhampur/Bandipora/Pulwama.
9. Addl. D&S Judge, Kathua.
10. Ist. Addl. D&S Judge, Baramulla.

- 11-13. C.J.M. Kishtwar/Handwara/Leh.
14. Sub Judge, Nowshera.
15. City Judge, Srinagar.
- 16-18. Spl. Mob. Mag. Baramulla/Poonch/Udhampur.
19. Spl. Mob. Mag. (Tr). Jammu.
- 20-31. Munsiff, Qazigund/Hiranagar/Kulgam/Bani/Kalakote/Magam/Mahanpur/Sumbal/Baramulla/
Kangan/Bandipora/Thanamandi.
32. Munsiff, R.S.Pura This is in ref. to your letter No. 07/MRSP Dated 26-4-2019
- 33-37. Addl. Mob. Mag. Thanamandi/Beerwah/Kishtwar/Ganderbal/Panathachowk.
38. Addl. Distt Magistrate, Jammu.
- 39-40. District Magistrate, Udhampur/Kulgam.
- 41-42. Tehsildar, Kulgam/Anantnag.
43. Treasury Officer, Saddar Try. Srinagar.
44. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 45-70. Treasury Officer, Kathua/Bhaderwah/Poonch/Leh/Udhampur/Bandipora/Pulwama/Baramulla/
Kishtwar/Handwara/Leh/Nowshera/Qazigund/Hiranagar/Kulgam/Bani/Kalakote/Magam/Sumbal/
Mahanpur/Kangan/Thanamandi/R.S.Pura/Beerwah/Ganderbal/Anantnag
..... for inf. and n/a.
71. Order Book.

He are sw. for up-landship
of m


Deputy Registrar (Accets) 8/5/19
